NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.10/ BB/17	V er	Admission	Rule-6 of IB	Flight Raja Pvt. Ltd. Vs Air Pegasus Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

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ORDER

Counsel for petitioner is present. Sri Vikhar Ahmed filed vakalath for Respondents. For filing objections, list it on 26/04/2017. Counsel for petitioner is directed to supply copies annexed to the petition to the Counsel for Respondents.

Member (J)

Member (T)